

मार्गों के समर्पण में, कुछ रूप के अधिक बड़े वेतनमन्तवों के लिए और डाकदारी दृष्टि से विकोटीकृत मार्गों को खपाने के लिए 15 मार्च, 1974 के जो 'बर्क-टु-रूल' आन्दोलन चलाया था वह तत्कालीन रेल उपमंत्री के साथ विचार-विमर्श करने के बाद, श्री आर० पी० यादव तथा गार्ड परिषद् के कुछ अन्य नेताओं द्वारा लिये गये निर्णय के फलस्वरूप समाप्त हो गया था। इन विचार-विमर्शों में यह मान लिया गया था कि गार्डों के वेतनमानों में विसंगतियों की जांच की जायेगी और उन्हें समुचित रूप से दूर किया जायेगा, उन्हें तंग नहीं किया जायेगा और यह कि गार्ड परिषद् ने मान्यता-प्राप्ति की मांग नहीं की थी बल्कि अपनी उचित शिकायतों के निवारण की ही मांग की थी।

(घ) संयुक्त परामर्श तंत्र की योजना के अधीन स्थापित विसंगति समिति अब उन विसंगतियों की जांच कर रही है जो तीसरे वेतन आयोग की सिफारिशों के फलस्वरूप पैदा हो गयी हैं। इस समिति में भारतीय रेल कर्मियों की दो मान्यता प्राप्त फेडरेशनों को प्रतिनिधित्व प्राप्त है। डाकदारी दृष्टि से विकोटीकृत कर्मचारियों को खपाने का प्रश्न पहले से ही रेल दर अधिकरण, 1971 के समक्ष है और अधिकरण को रिपोर्ट की प्रतीक्षा की जा रही है।

Maharashtra Government's views on priorities on Konkan Railway and Underground Railway for Bombay

7136. PROF. MADHU DANDA-VATE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Maharashtra Government has sent its views regarding priorities in the case of the Konkan Railway Project and the Underground Railway project in Bombay;

(b) if so, to which project does the Maharashtra Government want the priority to be accorded; and

(c) what is the final decision of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No.

(b) and (c) Do not arise.

Demurrage paid by U.P. Electricity Board to Railways

7137. SHRI RAJDEO SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether U.P. State Electricity Board is paying heavily as demurrage to Railways for failure to take custody of electrical equipment lying around in different Railway stations:

(b) if so, the amount of demurrage paid by the U.P. Electricity Board to the Railways and amount to be paid before taking delivery of electrical equipment lying with the Railways at present; and

(c) whether in the context of the backwardness of U.P. and also the big amount already realised as demurrage, the Railway Administration proposes to write off the remaining amount of demurrage?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Production of M/s Abbott Laboratory

7138. SHRI JYOTIRMOY BOSU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether 'Abbott Laboratory' is a hundred per cent foreign-owned company, if so, what are its main products;

(b) total remittances made by the company, year-wise during the last 3 years;

(c) whether it has been alleged that the company has increased its production capacity by about one thousand per cent